

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 3889
TO BE ANSWERED ON THE 12th August, 2025

AIF in Uttar Pradesh

3889. SMT. HEMA MALINI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Agriculture Infrastructure Fund (AIF) has been launched by the Government to address the existing deficiencies in post-harvest management infrastructure;
- (b) if so, the details of farmers benefited from AIF from Uttar Pradesh, particularly Mathura district; and
- (c) whether it is necessary to increase the production and productivity of agricultural produce as well as to reduce post-harvest losses through creation of modern post-harvest management infrastructure and ensure better price realization for farmers in order to increase the income of farmers?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्यमंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Yes, Agriculture Infrastructure Fund (AIF) has been launched by the Government to address the existing deficiencies in post-harvest management infrastructure and viable farming assets. These include infrastructure such as warehouses, cold chains, silos, sorting and grading units, pack houses, ripening chambers, and logistics facilities. Post-harvest management infrastructure helps farmers store and preserve their produce efficiently, thereby reducing losses and improving value realization and better linkage with organized markets contributing to increase in income of farmers.

As on 30th June, 2025, in Uttar Pradesh, loan worth Rs.7,097 Crores have been sanctioned by various lending institutions for 10,217 projects under AIF including 4,136 projects (Rs. 844.96 Crores). The District wise projects sanctioned, including in Mathura district till 30th June, 2025 is given below.

(Amount in Rs.Crore)

District	No. of Projects	Sanctioned Amount
Maharajganj	202	48.19
Bareilly	220	40.55
Unnao	184	30.94
Bulandshahr	35	30.16
Shahjahanpur	136	28.10
Rampur	132	26.03
Hardoi	143	25.05
Pilibhit	114	24.03
Siddharth Nagar	220	21.70
Sultanpur	71	20.58
Fatehpur	99	19.08
Kannauj	14	18.64
Barabanki	73	18.01
Rae Bareli	109	17.57
Mathura	96	17.21
Gorakhpur	98	17.17
Amethi	84	17.01
Agra	26	16.23
Sant Kabeer Nagar	80	15.47
Sambhal	12	15.38
Ghazipur	56	14.55
Saharanpur	84	13.85
Hathras	85	13.72
Deoria	75	13.52
Aligarh	40	13.28
Pratapgarh	50	12.68
Azamgarh	107	12.35
Sitapur	28	11.51
Jhansi	64	11.33
Bijnor	21	11.23
Chandauli	63	11.02
Mau	61	10.97
Kanpur Nagar	62	10.73
Ayodhya	34	10.63
Basti	111	10.19
Ballia	69	10.08
Etawah	32	9.72
Ambedkar Nagar	47	9.51

District	No. of Projects	Sanctioned Amount
Jaunpur	59	9.41
Jalaun	33	9.41
Lucknow	31	9.34
Kanpur Dehat	63	8.66
Meerut	29	8.15
Kheri	60	7.72
Prayagraj	37	7.53
Moradabad	37	7.31
Muzaffarnagar	21	7.07
Kaushambi	57	6.03
Kushi Nagar	36	5.93
Bahraich	27	5.86
Auraiya	50	5.74
Mainpuri	24	5.55
Lalitpur	17	5.21
Firozabad	30	5.06
Shamli	27	5.03
Etah	26	4.71
Shravasti	14	4.17
Kasganj	18	3.67
Baghpat	15	3.36
Amroha	14	3.29
Hapur	13	3.26
Mirzapur	15	3.12
Farrukhabad	7	2.57
Varanasi	12	2.26
Balrampur	9	2.01
Budaun	19	2.01
Chitrakoot	10	1.94
Bhadohi	25	1.93
Sonbhadra	10	1.89
Hamirpur	14	1.66
Banda	16	1.57
Gonda	10	1.57
Ghaziabad	6	1.30
Gautam Buddha Nagar	4	0.96
Mahoba	4	0.73
Grand Total	4,136	844.96
